

ITEM NO.123

COURT NO.6

SECTION XVII-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 1708/2023

AKSHAY GUPTA & ANR.

Appellant(s)

VERSUS

ICICI BANK LIMITED & ORS.

Respondent(s)

(IA No. 39509/2023 - APPROPRIATE ORDERS/DIRECTIONS, IA No. 44319/2023 - EXEMPTION FROM FILING O.T., IA No. 14725/2025 - INTERVENTION/IMPLEADMENT, IA No. 44317/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 39504/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 14675/2025 - PERMISSION TO FILE APPLICATION FOR DIRECTION AND IA No. 39503/2023 - STAY APPLICATION

WITH

C.A. No. 1709/2023 (XVII-A)

(IA No. 35725/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 44131/2023 - EXEMPTION FROM FILING O.T., IA No. 44130/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 35727/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES AND IA No. 35726/2023 - STAY APPLICATION

C.A. No. 2828/2023 (XVII-A)

(IA No. 59456/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 59455/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES AND IA No. 59452/2023 - STAY APPLICATION

C.A. No. 4336/2023 (XVII-A)

(IA No. 101982/2023 - EX-PARTE STAY AND IA No. 101981/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Date : 23-01-2025 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH
HON'BLE MR. JUSTICE SANJAY KAROL

For Appellant(s) : Mr. Abhishek Malhotra, Sr. Adv.
Ms. Srishti Gupta, Adv.
Ms. Raghavi Shukla, Adv.
Ms. Sonali Jain, AOR

Mr. Alakh Alok Srivastava, AOR

For Respondent(s) :

Mr. K. Parameshwar, Sr. Adv.
Mr. Vishesh Kalra, Adv.
Ms. Smriti Churiwal, AOR
Ms. Sonia Sharma, Adv.
Ms. Anoushka Deo, Adv.

Mr. Sumit Goel, Adv.
Ms. Sreeparna Basak, Adv.
Ms. Swati Bhardwaj, Adv.
Ms. Pratyusha Priyadarshini, Adv.
Ms. Garima Khanna, Adv.

Mr. Viraj Kadam, Adv.
Mr. Soumya Dutta, AOR
Mr. Siddhant Upmanyu, Adv.
Mr. Rahul Kumar, Adv.

M/S. D.S.k. Legal, AOR

UPON hearing the counsel the Court made the following
O R D E R

Mr. K. Parameshwar, learned senior counsel appearing for the applicant(s) in IA Nos. 14675/2025 and 14725/2025, submits that he has instructions to withdraw these applications with liberty for the applicants to avail such other remedy as may be available under law.

These applications are, accordingly, dismissed as withdrawn with liberty as prayed.

C.A.Nos. 1708/2023, 1709/2023, 2828/2023 and 4336/2023

Heard learned counsel for the parties.

Judgment/Order reserved.

(NEETU KHAJURIA)
ASTT. REGISTRAR-cum-PS

(RANJANA SHAILEY)
COURT MASTER